

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 27 of 2014 &  
Appeal No. 28 of 2014 &  
Appeal No. 32 of 2014**

**Dated : 8<sup>th</sup> August 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Appeal No. 27 of 2014**

**Indraprastha Power Generation Ltd. ....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Appeal No. 28 of 2014**

**Pragati Power Corporation Ltd. ....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Appeal No. 32 of 2014**

**Delhi Transco Ltd. ... Appellant(s)**

**Versus**

**D.E.R.C. & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshdari  
Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Vishal Anand  
Mr. Rahul Kinra  
Mr. Anupam Varma for R.2 & 3

**ORDER**

Reply has been filed by the learned counsel for the Respondent.

Mr. Anand K. Ganesan, the learned counsel for the Appellant is filing a Chart with reference to the payments so far made.

Post these matters for hearing on **26.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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